

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 2

Service Tax Appeal No. 351 of 2010

((Arising out of OIO-15/MP-STAX/2009 dated 31.03.2010 passed by Commissioner, Central Excise and CUSTOMS -SURAT-I)

Sunita Consultancy Services

101/105, Orion House,
Lal Darwaja, Station,
SURAT, GUJARAT

.....Appellant

VERSUS

**COMMISSIONER OF CGST & CENTRAL EXCISE –
CGST & Central Excise Surat**

Surat Commissionerate, New central Excise Building,
Opp. Gandhi Baug, Chowk Bazaar, Surat-395001

...Respondent

APPEARANCE:

None for the Appellant

Shri M P Solanki, Assistant Commissioner (AR) & Shri NeilPrakash G Makwana,
Superintendent (AR) for the Respondent

CORAM:

HON'BLE Dr. AJAYA KRISHNA VISHVESHA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: 08.09.2025

The appeal is disposed of. For order, see order of date in Service Tax Appeal No.349 of 2010.

**(Dr. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**